

The Government has accorded high priority to the issue of malnutrition and is implementing several programmes with direct and indirect approach (multi-sectoral) for accelerated action on the determinants of malnutrition and is implementing several schemes/programmes of different Ministries/Departments through State Governments/UT Administrations. The schemes/programmes include the Integrated Child Development Services (ICDS), National Rural Health Mission (NRHM), Mid-Day Meal Scheme, Rajiv Gandhi Schemes for Empowerment of Adolescent Girls (RGSEAG) namely SABLA, Indira Gandhi Matritva Sahyog Yojna (IGMSY) as Direct targeted interventions. Besides, indirect Multi-sectoral interventions include Targeted Public Distribution System (TPDS), National Horticulture Mission, National Food Security Mission, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Total Sanitation Campaign, National Rural Drinking Water Programme *etc.* All these schemes have potential to address one or other aspect of Nutrition and is being implemented by the State/UT Governments.

**New born babies abandoned in and around Jaipur, Rajasthan**

2930. SHRIMATI JAYA BACHCHAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that some new born babies were abandoned in and around Jaipur, Rajasthan recently; and

(b) the details in this regard and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Yes, Sir. As per the information received from the Government of Rajasthan, Forty Three (43) abandoned babies were found in and around Jaipur during 2012-13 (upto 8th August, 2012). These abandoned babies were immediately admitted in Government Specialised Adoption Agency, Jaipur wherein they were medically examined. Fifteen (15) of these abandoned babies already have been placed into adoption after getting them declared legally free for adoption from Child Welfare Committee.

**Misbehaviour with girls in women hostels**

2931. DR. JANARDHAN WAGHMARE:

SHRI N.K. SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the incidents of exploitation and misbehaviour with the girls were reported from various women hostels/shelter homes located in various parts of the country;

(b) if so, the details thereof;

(c) whether Government has constituted/propose to constitute any committee to investigate these cases; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The alleged atrocities meted out to women inmates of a swadhar home run by the Non-Governmental Organization (NGO) namely Bharat Vikas Sangh, Rohtak have been reported to this Ministry and it was decided to close the home and blacklist the NGO. A complaint has been received from State Government of Andhra Pradesh regarding alleged sexual harassment of an inmate of swadhar home in Nuzvid, Krishna District run by Gram Vikas Voluntary Organization. The said home has since been closed by this Ministry.

(c) and (d) National Commission for Women (NCW) has conducted an enquiry in the case of alleged atrocities meted out to women inmates of swadhar home in Rohtak, Haryana. The State Government of Haryana is enjoined to act upon the recommendations contained in the enquiry report.

#### **Promotion of youth affairs and sports in Andhra Pradesh**

2932. SHRIMATI RENUKA CHOWDHURY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the efforts being made to promote youth affairs and sports in the State of Andhra Pradesh during the last two years;

(b) the number of proposals recommended by the State Government and the developmental activities with regard to construction of stadiums in the State;

(c) the budgetary allocation made and utilised so far during the last two years; and

(d) the action plan chalked out to develop sports at district and State level?